represented by the Association have. been examined and the position is indicated below. ad-seriatim-

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- (i) During the initial stages, some Officers were taken, on deputation as suitable Officers were not available in the feeder categories. Reservation orders are not applicable to posts filled by deputation.
- (ii) The work-charged staff were recruited at the project stage and onwards and during that period, reservation orders were not applicable to them. They were regularised as per recruitment rules.
- (iii) 227 candidates in cadres like workmates, mali-cum -mazdoors. el ei-s etc. were recruited during 1979-60 and thereafter on nominal muster roll basis, including SC/ST candidates, in accordance with the provisions contained in the CPWD Manual without resorting to **Employment** Exchange. Reservation orders cadre^jwise had not been followed during their engagement but to meet the above requirement 43 workmates belonging to SC/ST communities were recruited in 1983 through Employment Exchange.
 - (iv) As per the recruitment rules, post of Traffic Inspector is to be filled up by promotion. To build up the cadre initially, there were no eligible employees in the feeder grades_Hence, appointments were made by transfer from UDCs. Reservation orders- do not apply in the case of appointment by transfer method. However, future vacancies were filled by SC/ST candidates by promotion from feeder grades.
 - (v) 1164 Cargo handling workers in a private pool administered by the private employers were taken over by New Mangalore Port Trust with effect from 15-3 90 on "as is where is" Ibasis. But of them 79 workers' belong to Scheduled Caste and 9 workers belong to Scheduled Tribe. It has been decided that while filling up future vacancies, adequate representation to SC/ST will be ensured.

Persons/subversives killed in. J&K to protecting) Jtt N. Officials

2429. SHRI JAGMOHAN; Will the Minister of HOME AFFAIRS be pleased to state the names of persons/subversives killed by the Security Forces in protecting the United Nations officials and their vehicles, in Jammu and Kashmir during the period 1st January, 1990 to 10th August, 1990?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): The information is awaited from the State Government.

Recruitment to BSF in Kashmir

2430. SHRi JAGMOHAN: Will the Minister of HOME AFFAIRS be pleased to state.

- (a) the number of Kashmiri Youth who applied against the posts which were created in the BSF consequent to Government decision announced in January, 1990, to raise five battalions of BSF from emount the Kashmir; Youth-
- (b) whether the vacancies have been filled up; and
- (c) if not, the reasons therefor and what steps Government propose to take in the matters?

THE MINISTER OF STATE: IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY). (a) to (c) Recruitment rallies were conducted in various parts of Jammu & Kashmir State. 8832 aspiring candidates appeared in these rallies organised by BSF out of whom 1036 candidates, who met the recruitment standards, were enlisted. Other CPOs have also been holding rallies to recruit personnel from Jammu & Kashmir and will continue to do so.